

LIR No. 5954/2016

Raj Singh Bhardwaj vs Instt. Of Advance Medical Studies

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

23.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **23.11.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LC No. 169/2016

Satish Kumar vs M/s Public Works Department

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

23.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman alongwith
workman.

Shri Harpreet Singh, AR for the management No. 2.

Shri Dinesh Madan, AR for the management No. 3.

The matter is fixed for WE.

At joint request of the parties, matter stands
adjourned for WE on **14.12.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LC No. 500/2016

Umesh Kumar vs M/s Public Works Department

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

23.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman alongwith
workman.

Shri Harpreet Singh, AR for the management No. 2.

Shri Dinesh Madan, AR for the management No. 3.

The matter is fixed for WE.

At joint request of the parties, matter stands
adjourned for WE on **14.12.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LC No. 501/2016

Satpal Mathur vs M/s Public Works Department

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

23.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.
 Shri Harpreet Singh, AR for the management No. 2.
 Shri Dinesh Madan, AR for the management No. 3.

The matter is fixed for WE.

At joint request of the parties, matter stands
adjourned for WE on **14.12.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LC No. 2040/2016

Danish Khan vs M/s Public Works Department

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman alongwith workman.

Shri Harpreet Singh, AR for the management No. 2.

Shri Dinesh Madan, AR for the management No. 3.

The matter is fixed for WE.

At joint request of the parties, matter stands adjourned for WE on **14.12.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LC No. 2089/2016

Kurian Vergese vs M/s Public Works Department

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman alongwith workman.

Shri Harpreet Singh, AR for the management No. 2.

Shri Dinesh Madan, AR for the management No. 3.

The matter is fixed for WE.

At joint request of the parties, matter stands adjourned for WE on **14.12.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LC No. 2099/2016

Sanjeev Kumar vs M/s Public Works Department

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman alongwith workman.

Shri Harpreet Singh, AR for the management No. 2.

Shri Dinesh Madan, AR for the management No. 3.

The matter is fixed for WE.

At joint request of the parties, matter stands adjourned for WE on **14.12.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LC No. 1517/2016

Shri Ram vs M/s Polo Machinery Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

23.09.2020.

Present : Shri Mohd. Ikram, AR for the workman.

None for the management.

The matter is fixed for WE.

At request of the workman, matter stands adjourned
for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LIR No. 47//2016

Girja Shankar vs M/s G4S Security Services Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : None for the workman.

Shri Gulshan Chawla, AR for the management.

The matter is fixed for ME.

At request of the management, matter stands adjourned for ME on **01.12.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LIR No. 1011/2016

Rajesh vs East MCD

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **01.12.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LIR No. 2175/2016

Ajay Kumar Singh vs M/s Swatantra Bharat Mills

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

23.09.2020.

Present : None for the workman.

Ms Deepti Singh, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

01.12.2020.

VEENA RANI

POLC/RADC

23.09.2020

LIR No. 3899/2016

Monika Pandey vs M/s Stick Travels Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : Shri Kamal Garg, Proxy AR for Shri Vipin Kumar Gupta,
AR for the workman.

Shri Sanjay Rawat, AR for the management.

The matter is fixed for arguments on application for issuance of directions to Labour Department for issuance of corrigendum.

AT request, matter stands adjourned for arguments on application on **11.11.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LIR No. 1502/2016

Sunil vs East MCD

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for arguments on application under Section 11-3(B) of ID Act filed on behalf of the management.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for arguments on application on **29.10.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LIR No. 1627/2018

Naresh Kumar vs M/s Sarvodya Kanya Vidhyalya

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : None for the workman.

Shri Ashutosh Singh, AR for the management No. 1.

The matter is fixed for filing of WS on behalf of the management No. 1, filing of rejoinder by the workman to the WS of management No. 2 and arguments on application for waiving of cost.

Reply to the application not filed.

Reply be filed by the next date of hearing.

Matter stands adjourned for filing of WS on behalf of management No. 1, filing of rejoinder to the WS of management No. 2 and for filing of reply / arguments on the application for waiving of cost on **17.11.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LIR No. 1628/2018

Biri Singh vs M/s Sarvodya Kanya Vidhyalya

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : None for the workman.

Shri Ashutosh Singh, AR for the management No. 1.

The matter is fixed for filing of WS on behalf of the management No. 1, filing of rejoinder by the workman to the WS of management No. 2 and arguments on application for waiving of cost.

Reply to the application not filed.

Reply be filed by the next date of hearing.

Matter stands adjourned for filing of WS on behalf of management No. 1, filing of rejoinder to the WS of management No. 2 and for filing of reply / arguments on the application for waiving of cost on **17.11.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LIR No. 1629/2018

Ratan Lal vs M/s Sarvodya Kanya Vidhyalya

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : None for the workman.

Shri Ashutosh Singh, AR for the management No. 1.

The matter is fixed for filing of WS on behalf of the management No. 1, filing of rejoinder by the workman to the WS of management No. 2 and arguments on application for waiving of cost.

Reply to the application not filed.

Reply be filed by the next date of hearing.

Matter stands adjourned for filing of WS on behalf of management No. 1, filing of rejoinder to the WS of management No. 2 and for filing of reply / arguments on the application for waiving of cost on **17.11.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LIR No. 3643/2016

Afroz Ansari vs Vodafone Essar Mobile Service

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : None for the workman.

Shri Ajit Kumar Singh, AR for the management No. 1.

Shri Saurabh Rastogi, AR for the management No. 2.

The matter is fixed for final arguments.

It is submitted by AR for the management No. 2 that settlement talks are going on with the workman and prays for adjournment.

At request, matter stands adjourned for settlement, if any failing which for final arguments on **23.10.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LIR No. 5788/2016

Sudha vs Zenith Computers Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : None for the workman.

Shri Deepak Kumar Dhingra, AR for the management.

The matter is fixed for filing of certified copy of Company Law.

Not filed.

Matter stands adjourned for filing of certified copy of Company Law on **03.12.2020**.

VEENA RANI

POLC/RADC

23.09.2020

LIR No. 1498/2016

Bharat Kumar vs M/s Ramakrishan Senior Sec. School

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : None for the workman.

Shri Rajeev Saxena, AR for the management.

The matter is fixed for arguments on maintainability of claim.

Written submissions be filed by the next date of hearing.

Matter stands adjourned for arguments on **20.10.2020.**

VEENA RANI

POLC/RADC

23.09.2020

LIR No. 4503/2016

Ram Kirpal vs M/s Rama Krishna Teachers Training Instt.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : None for the workman.

Shri Rajeev Saxena, AR for the management.

The matter is fixed for arguments on maintainability of claim.

Written submissions be filed by the next date of hearing.

Matter stands adjourned for arguments on **20.10.2020.**

VEENA RANI

POLC/RADC

23.09.2020

LC No. 1689/2016

Somvir vs M/s Public Works Department

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

23.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.
 Shri Harpreet Singh, AR for the management No. 2.
 Shri Dinesh Madan, AR for the management No. 3.

The matter is fixed for order on application of the workman for bringing on record LRs of deceased workman.

Matter stand adjourned for arguments on application of the workman on **28.09.2020**.

VEENA RANI

POLC/RADC

23.09.2020